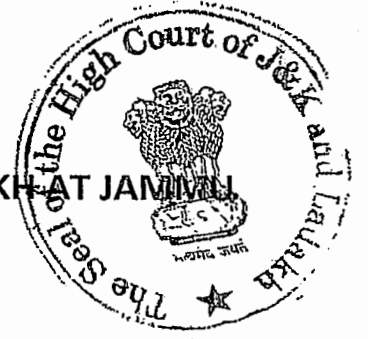# HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU

(Office of the Registrar Judicial)
***

File No.: MAC APP 113/2024

Titled

Abhnow Zutshi   V/s   **IFFCO Tokio Gen. Ins. Co. Ldt & Ors.**

...... Petitioner/Appellant(s)   .... Respondent(s)

Notice to the respondent (s): -

1. IFFCO-Tokio Gen. Ins. Co. Ltd.

   Through its Head Office at Sadan C1 Distt. Centre, Saket, New Delhi. -110017,

   Insurer of Vechile JK/New/2737 (Bajaj Pulsar NS 160)

2: IFFCO Tokio Gen. Ins Co. Ltd. BS-45/6

   Sector, Sanik Colony National Highway,

   Jammu-180011

3. Shafiq UL Rehman S/O Aftab Hussain

   R/O Mehari Gujjran Distt. Rajouri

   Owner of offending Vechile JK/NEW/2737 (Bajaj Pulsar NS 160)

4. Mohd Fyaz S/O Abdul Hamid

   R/O Kararpur, Rajouri

   Driver of offending vechile JK/NEW/2737 (Bajaj Pulsar NS 160)

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on <u>10.02.2025</u> 09.30 A.M. or the next working day if <u>10.02.2025</u> is declared holiday in person or some recognized agent failing which appropriate order will be passed.

Given under my hand seal of the Court this 06th day of <u>December, 2024</u> at Jammu.

(Sandeep Kour)

Registrar Judicial
High Court of J&K and Ladakh
High Court of J&K
JAMMU.

No.:- 10785   **Dated:-** 07|12|2024

Copy of the above forwarded to:

1. The Editor _Daily Excelsior, Jammu_ , for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 167 dated 02-12-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.

(Sandeep Kour)
Registrar Judicial
Registrar (Judl.)
High Court of J&K and Ladakh
High Court of J&K
Jammu
J A M M U.